

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P NO. 342/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> February 2018, 10.30 A.M

Name of the Company	Paradeep Phosphate Ltd -Vs- State of Odisha & Ors.		
Under Section	434D		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	AMARNATH SEN	ASSOCIATES	Petitioner	<i>[Signature]</i> 22/2/18
2.	BIBERANANDA MOHANTI	"	PETITIONER	<i>[Signature]</i> 22/2/18
3.	RAMESH SAHOO	"	RESPONDENT NO. 2	<i>[Signature]</i> 22/2/18

ORDER

Ld. Counsel for the petitioner and the respondent no. 2 is present.

Ld. Counsel appearing on behalf of the respondent no. 2 submitted that time may be given for filing reply. Prayer is allowed. Reply may be filed within 3 weeks and thereafter rejoinder, if any, may be filed within 2 weeks.

List it on 05/04/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)